

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.409 of 2019

IN THE MATTER OF:

Indo Alusys Industries Ltd.

...Appellant

Versus

SMW Metal Pvt. Ltd.

...Respondent

**For Appellant: Shri Saurabh Kalia, Ms. Saloni Purohit and Shri
Rohit K. Nagpal, Advocates**

**For Respondent: Shri P. Nagesh and Shri Shivam Wadhwa,
Advocates**

ORDER

20.01.2020 Heard Counsel for both sides.

Parties may file brief written submissions not more than three pages by
27th January, 2020.

Reserved for Judgement.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md